

Suits filed against Authorities of Export Inspection Council

5099 SHRI V M SUDHEERAN Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state

(a) whether it is a fact that many suits have been filed against the authorities of the Export Inspection Council by the employees

(b) if so total number of court cases pending and reasons for such large number of cases filed against the Council and

(c) the steps taken to avoid the increase in the court cases on service matters?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) (a) to (c) 9 petition filed by the employees of the Export Inspection Council/Export Inspection Agencies regarding service matters are pending for decision in various courts

All efforts are made by the Export Inspection Council/Agencies to ensure that service rules are adhered to and no injustice is done to the employees numbering over 2000. Nothing prevents however an employee from moving a court of law in his discretion and right to seek remedy in service matters.

Combined Computerised Reservation System for both AI & IA

5100 SHRIMATI P CHAVAN Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether proposal to have a combined computerised reservation system for both Air India and Indian Airlines is pending before the Government for many years,

(b) whether a foreign Airline was retained as consultants,

(c) whether any decisions have been taken and if so details thereof, and

(d) if not reasons for delay?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) (a) (c) and (d) At present Air-India is participating in the British Airways Computer System for providing computerised reservations facilities to Air-India stations in UK Europe and USA. This computerised reservations facility is proposed to be extended to Indian stations of Air India. Subsequently the reservations system for all stations of Air India including those in UK Europe and USA will be transferred to the Computer system to be installed in India for serving the need of both Air India and Indian Airlines serving links from British Airways.

(b) No foreign airline has been retained as consultants by Air India.

Ban on Export of Turmeric

5101 SHRI ANANT DAVE Will the Minister of COMMERCE CIVIL SUPPLIES AND COOPERATION be pleased to state

(a) whether it is true that the export of turmeric was banned on 4th January 1978,

(b) whether in the meeting of Cochin Export Promotion Council 2000 tons of turmeric for export was allowed by an Officer of the Ministry when export was banned,

(c) it is true that the farmers of Tamil Nadu Andhra and Maharashtra are facing worst situation due to ban when production is double than last year and

(d) what actions Government desires to take in this regard?